PUBLIC NOTICE

Pursuant section 75 of the LLP Act, 2008 and rule 37(2) of the LLP Rules, 2009

GOVERNMENT OF INDIA

MINISTRY OF CORPORATE AFFAIRS No.7 A G T BUSINESS PARK, PHASE II, 1ST FLOOR, CIVIL AERODROME POST, COIMBATORE, TAMIL NADU, 641014

Public Notice No. ROCCBE/LLP – Rule 37(2)/FORM 24/2019/3

Date: 28.06.2019

Reference:

In the matter of striking off or removal of names of LLPs under section 75 of the LLP Act, 2008 and rule 37(1)(b) and rule 37(2) of the LLP Rules, 2009 in respect of:

SL .No	LLP Name	LLPIN	SRN
1	TITAN TYRECARE PRODUCTS LLP	AAC-9643	M10084283
2	RWORKSINC WEB SOLUTIONS LLP	AAA-9137	M10051902
3	POLARIS MEDSERVE LLP	AAE-2301	M09971516
4	D12I TECH LLP	AAG-1890	M09920463
5	IRIS SYSTEMS LLP	AAJ-5635	M09912445
6	SAFEPORT INTERNATIONAL IMPORTS AND EXPORTS LLP	AAD-5654	M09762881
7	PISTISS SOFTWARE SOLUTIONS LLP	AAI-4154	M09754284
8	INFOLYTICS INDIA LLP	AAK-2231	M09521766
9	SKILLAY ONLINE SERVICES LLP	AAB-9500	M09501008
10	DEVIAM ECO SOLUTIONS LLP	AAH-6724	M09424037
11	EN CONSULTING SERVICES LLP	AAC-9908	M09214578
12	COVEY TECH LLP	AAI-6231	M09045923
13	M L COMMUNICATIONS LLP	AAC-4861	M08200180
14	GREEN INDIA PRODUCTS LLP	AAC-2675	M11230992
15	AGGRANDIZE DIGITAL SOLUTIONS LLP	AAH-3715	M09797531

(1) Notice is hereby given that the Registrar of Companies had received applications in Form 24 from the above mentioned LLP's under section 75 of the LLP's Act, 2008 and rule 37(1)(b) of the LLP Rules, 2009 for removal of its/their name (s) from the register of LLP's either on the ground that not carrying on any

business or operation for a period of one year or more and has made an application in Form 24 to the Register, with the consent of all partners of the LLP for strike off its name from the register.

- (2) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above mentioned LLP's from the Register of LLP's.
- (3) Any person objecting to the proposed removal or striking off of name of the LLP's from the register of LLP's may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.

K.LATHA PARIMALA VADANA, ICLS REGISTRAR OF COMPANIES, TAMIL NADU, COIMBATORE